

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

New Delhi, the 21st November, 1977.

NOTIFICATION
INCOME-TAX

NO.2040(F.NO.404/27/77-ITCC): The appointment of Sri D.Kujur as Tax Recovery Officer, authorised in Government's notification No.965 (F.NO.404/95/75-ITCC) dated 17-7-75 is hereby cancelled, with effect from the date on which he relinquishes charge as Tax Recovery Officer.

Sd/-
(E. VENKATARAMAN)
DEPUTY SECRETARY TO THE GOVT. OF INDIA

The Manager,
Government of India Press,
NEW DELHI.

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(MISS GITA KUMARANI)
ASST. DIRECTOR OF INSPECTION (AS&P).

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